

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 05th December, 2024

No. LJ (B) 21/2014/38—In exercise of the powers conferred by sub-section (2) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints the following Additional Deputy Commissioners as the Additional District Magistrate within North Garo Hills District and confers on them the power of Additional District Magistrate under the said section, with immediate effect until further orders -

1. Smt. Winje R.G. Momin, ADC, North Garo Hills District.
2. Shri. Saljong R. Marak, ADC, North Garo Hills District.
3. Smti. Tengchi Margette G. Momin, ADC, North Garo Hills District.

No. LJ(B) 21/2014/38-A - In exercise of the powers conferred by sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints Smti. Torali K. Marak, Assistant Commissioners as the Executive Magistrate within North Garo Hills District and confers power of the Executive Magistrate under the said section with immediate effect until further orders.

Sd/-

(Cyril V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law Department

Memo No. LJ (B) 21/2014/38 -B,

Dated Shillong, the 05th December, 2024

Copy forwarded to:-

1. The District Magistrate, North Garo Hills District with reference to your letter No. NGHJ/JUDL/10/2014/961 Dt. 18.10.2024.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. The Personnel & A.R. (A) Department for information.
4. The Data Entry Operator Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

S. Sanyal

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.